

Sugar and Power Plants under BHEL

695. SHRIMATI SAVITA BEHEN : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether it is a fact that the Bharat Heavy Electricals Limited have increased the capacity for manufacturing sugar and Power plants in the country; and

(b) if so, what is the installed production capacity of BHEL in respect of such plants and the precise nature of such plants to be manufactured by that company ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) BHEL have increased their capacity for the manufacture of power generating equipment including power plants for sugar mills.

(b) BHEL's total installed capacity for thermal, hydro and nuclear power generating equipment is 3500 MW per year. Present capacity for manufacturing Back Pressure Turbo Generator sets of 1.5 MW rating for sugar industries is 10 sets per year.

Perquisites provided to Officer in Sail

696. SHRI BANARSI DAS : Will the Minister of STEEL AND MINES be pleased to state the amount admissible to senior officials in the Steel Authority of India Ltd. on perquisites like car, telephone and residential accommodation in case of rented buildings and housing allowance ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD) : According to the rules of the Company, senior officers of Steel Authority of India Ltd. are entitled to a conveyance allowance of Rs. 200 p.m. if they maintain a car and use it for official purposes. Full-time Directors and General Managers are provided with Company's car for official use free of any charge but if the car is used for private purposes up to a prescribed limit, they are required to pay a monthly charge therefor.

Telephones are provided to the officers wherever considered necessary in the interest of the work of the Company.

According to the rules of the Company, house rent allowance is admissible up to 35% of the pay of an employee provided he pays

10% of his pay per month towards rent. The Company may, at its discretion, take a house on lease, rent or otherwise and allot the same to an employee subject to the condition that the rent to be paid by the Company shall not exceed 45% of the pay of the employee.

Daily allowance admissible to Directors of Sail

697. SHRI BANARSI DAS : Will the Minister of STEEL AND MINES be pleased to state :

(a) at what rate the daily allowance is admissible to Directors of Steel Authority of India Ltd.; and

(b) whether they are eligible to stay in 5-star hotels while on official duties ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) and (b) Daily allowance to cover expenses on board, lodging and other incidentals is admissible to the Directors of Steel Authority of India Ltd. at the rate of Rs. 50 per day while on official tour. If they stay at a hotel, the allowance admissible is Rs. 175 per day. There is no stipulation as to the type of hotel they can stay in.

Rental paid by B.H.E.L.

698. SHRI BANARSI DAS : Will the Minister of HEAVY INDUSTRY be pleased to state the monthly rent of the buildings in which the offices of BHEL are located in New Delhi ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): The total monthly rent of the buildings in which the offices of Bharat Heavy Electricals are located in New Delhi is Rs. 1,38,622.50.

Supply of pig iron and coke to small scale industries

699. SHRI GURMUKH SINGH MUSAFIR :
SHRI A. G. KULKARNI :
SHRI J. S. TILAK :
SHRI KRISHAN KANT :
SHRI KALI MUKHERJEE :

Will the Minister of STEEL AND MINES be pleased to state :